

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 966 of 2020

IN THE MATTER OF:

Mohammad Javed Sultan

...Appellants

Versus

Emerald Mineral Exim Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellants: Ms. Kumud Shekhar and Mr. Jitendra Mohapatra, Advocates.

**For Respondents: Mr. Ajay Gaggar, Ms. Rakhi Purnima Paul, Mr. Robin Sirohi and Ms. Vineeta Rathore, Advocates for R-1.
Mr. A. N. Tiwari, Advocate for R-2.
Mr. Pratim Bayal, RP in person.**

O R D E R
(Through Virtual Mode)

16.03.2021: Reply affidavit as also written submissions filed by Respondents are taken on record. Learned counsel for the Appellant does not intend to file a rejoinder. He may file written submission within two weeks.

Let the matter be posted 'for admission (after notice)' before Court No. IV on **13th April, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc